

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

OA 754/97

New Delhi this the 15th day of October, 1997

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Hon'ble Shri S.P. Biswas, Member (A)

1. MES 428030 K.D. Singh, Assistant Engineer, HQ, Western Command, Chandimandir.
2. MES 307325 Y.P. Gupta, HQ, C.W.E, Chandimandir.
3. MES 302738 G.D. Sood, Assistant Engineer, B&R.
4. MES 304827 D.P. Taneja, Assistant ~~Engineer~~ Engineer E/M.
5. MES 415256, ~~Asst~~ B.S. Randawa, Assistant Engineer,
6. MES 304806 Kulbinder Singh, GE, AF, Halwara.
7. MES 306519 N.P. Agarwal, GE, AF, Halwara.
8. MES 306216 Bhagwan Lal Narang, GE, AF, Halwara.
9. MES 310297 T.L. Sowan, AE, GE Chandimandir.
10. MES 445124 R.P. Singh, AE, GE, AF Chandigarh.
11. MES 210812 Fateh Singh, AE, HQ, CE, Bhatinda Zone.
12. MES 242897 PPS Saini, AE GE, AF, Bhasina.
13. MES 436549 O.P. Bhatia CSD CWE, AF, Chandigarh.
14. MES 303778 R.K. Ghal, GE, AF Chandigarh.
15. MES 302025 HPS Bhatia, C.E., Zonal Office, Chandigarh.
16. MES 304097 M.C. Gupta, CDS(I), Chandimandir.
17. MES 445788 B.N. Singh, GE, Chandimandir.
18. MES 122812 N.N. Yadav, GE, Patiala.
19. MES ~~304537~~ 304537 Arun Kumar Choda, GE, Kasuli.
20. MES 304179 Surjit Singh Grewal, GE, Kasuli.
21. MES 304383 Daya Nand, GE, Kasuli.

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22. MES 304395 M.S.Dagan, G.E., Patiala.
23. MES 312602 D.P.Jindal, G.E., Patiala.
24. MES 304618 Inder Pal Singh, G.E., Patiala.
25. MES 302359 H.C.Acharya, G.E., Patiala.
26. MES 8464897 Amarjit Singh, G.E., Sangrur.
27. MES 306979 Jaspal Singh, G.E.(N), Ambala.
28. MES 311830 Surjit Singh, G.E., Ambala.
29. MES 304872 Dwarka Nath, G.E.(N), Ambala.
30. MES 232608 C.L.Sehgal, G.E.(N), Ambala.
31. MES 309203 Kanhya Lal, G.E.(P), No.3, Hissar.
32. MES 450230 O.P.Sachdeva, G.E.(P), No.3, Hissar.
33. MES 308340 R.K.Mehta, G.E.(P), No.2, Hissar.
34. MES 307826 Isher Singh, G.E.(P)No.1, Hissar.
35. MES 303117 K.S.Gill, G.E.(P), No.2, Hissar.
36. MES 305416 V.P.Salgotra, G.E.(P) No.3, Hissar.
37. MES 302567 Avtar Singh, HQ, C.W.E., Chandimandir.
38. MES 304422 R.L.Kalra, HQ, C.W.E. Chandimandir.
39. MES 0901452 B.R.Gupta, G.E.(P), Hissar No.1.
40. MES 311049 I.P.Dhawan, G.E.(P), No.2, Hissar.
41. MES 305163 Baldev Kishan Bhambri, G.E.(AF), W.A.C., Jalandhar.
42. MES 307207 Gian Singh, G.E.(AF), W.A.C, Jalandhar.
43. MES 235013 S.K.Sharma, G.E.(East), Jalandhar.
44. MES 306741 R.C.Nagpal, G.E.(East), Jalandhar.
45. MES 304021 A.K.Gupta, G.E.(West), Jalandhar.

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46. MES 303921 R.S.Rahi, G.E.(AF), Halwara.
47. MES 306525 Rattan Singh G.E. Patiala.
48. MES 306315 P.C.Paul, G.E.(AF), WAC, Jalandhar.
49. MES B.B.Sharma, G.E.(East). Jalandhar.
50. MES K.S.Sidhu, G.E.(West), JRC.
51. MES B.D.Goel, G.E.(West), Jalandhar.
52. MES Mewa Singh, G.E.(AF), WAC, JRC.
53. MES M.P.Puri, AGE(I), Lab JRC.
54. MES 415030 M.K.Kuruvilla, S.T.E, Chandigarh.

(None for the applicants).

....Applicants

VERSUS

1. Union of India through the Secretary,
Ministry of Defence, New Delhi.
2. Engineer-in-Chief, Army Headquarters, Kashmir
House, New Delhi-110 001.

(By Advocate Sh.V.S.R.Krishna)

....Respondents

O R D E R (ORAL)

(Hon'ble Smt.Lakshmi Swaminathan, Member(J)

None for the applicants even on the second
call. We note from the order dated 17.9.97 that the
case was fixed today at the request of the proxy

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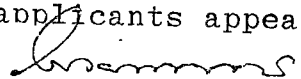
counsel for the applicants but in spite of that none has appeared on their behalf. The respondents have filed their reply and therefore, pleadings are complete.

2. We note that the applicants have sought relief(i) to amend the quota prescribed for promotion of Assistant Engineers/Assistant Executive Engineers to the higher rank in the Recruitment Rules and (ii) a direction to the respondents to decide their representation by a self speaking order within a reasonable time. It is ^{also} noted that the applicants have made a detailed representation dated 21.6.96 (Copy placed at Annexure A.2) in which they have submitted that there has been discrimination against AEs/AEEs in the Recruitment Rules. This was followed by another representation dated 5.4.96.

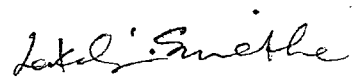
3. In the above circumstances, we consider it appropriate to dispose of this application by directing the respondents to consider the aforesaid representations made by the applicants (Annexures A.2 and ~~Annexure~~^{JS} A.3) and dispose of the same by a detailed, speaking and reasoned order within a period of four months from the date of receipt of a copy of this order.

4. OA disposed of as above at the admission stage. No order as to costs.

Later Shri D.R.Sharma, learned counsel for the applicants appears.


(S.P. Biswas)

Member(A)


(Smt. Lakshmi Swaminathan)
Member(J)